

**Central Administrative Tribunal  
Principal Bench, New Delhi**

OA No.199/2015

New Delhi, this the 22nd day of November, 2016

**Hon'ble Mr. P.K. Basu, Member (A)  
Hon'ble Dr. Raj Vir Sharma, Member (J)**

1. Mangat Ram, Age-53 years  
S/o Sh. Hukum Chand,  
R/o H.No. FCA 163,  
Sanjay Gahandi Memorial, Faridabad.
2. Virender Singh, age-  
S/o Sh. Srikrishan,  
R/o VPO Chattera Bahadurpur,  
Sonepat, Haryana
3. Ram Dhan, Age-  
S/o Sh. Rameshwar Dass,  
Working at Electrical Div-XIII,  
Pushpa Bhawan, CPWD,  
New Delhi.-62 .....Applicants.

(By advocate: Sh. Rajesh Kumar, proxy for Mr. Sachin Chauhan)

**Versus**

1. Union of India,  
Through it's The Secretary,  
Ministry of Urban and Development  
Nirman Bhawan, New Delhi.
2. The Directory General of Works(CPWD)  
Central Public Works Department,  
Nirman Bhawan, New Delhi.
3. The Executive Engineer, (Elect)  
Parliamentary Annexe Board of Electrical Work  
36 Gurudwara Rakabganj Road, New Delhi-110001.
4. Executive Engineer, Co-ordination (Elect.) Circle,  
CPWD, Block-I, Lelvel-7,  
R.K.Puram, New Delhi-66 .....Respondents

(By Advocate: Mr. Y.P. Singh)

## **ORDER (ORAL)**

**Hon'ble Mr. P.K. Basu, Member (A)**

Learned proxy counsel for the applicants' states that applicants have already been granted relief as claimed in this OA and thus the same has become infructuous. Accordingly, the OA is dismissed as having become infructuous.

**(Raj Vir Sharma)  
Member (J)**

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**(P.K. Basu)  
Member A)**